Annexure 1
Name of the corporate debtor: Shaft Developers Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 15-02-2025
List of Commond for an alignment of an alignment

								Secured financial ci	reditors						
SI.	Name of creditor		of claim received				etails of claim adr				Amount of		Amount of claim rejected	Amount of	Remarks, if any
No.		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Whether	Details of Security	Amount covered by	% share in total	contingent	mutual dues,		claim under	
		receipt		admitted	claim	security	security interest	Interest	guarantee	amount of claims	claim	that may be set		verification	
		-				interest	relinguished?		-	admitted		off			
							(Yes/No)								
							(
	Piramal Finance														The amount rejected pertains to the amount distributed in accordance
	Limited (Piramal Capital & Housing Finance Limited)	11-10-2023	87,62,85,284	66,72,90,096	Secured	87,62,85,284	Yes	Refer Annexure A	87,62,85,284	48.48	0.00	0.00	20,89,95,188		with the priority laid down under Section 53 of the Insolvency and Bankruptcy Code, 2016
	SREI Equipment Finance Limited	21-08-2024	71,74,74,089	70,90,06,933	Secured	71,74,74,089	Yes	Refer Annexure A	71,74,74,089	51.52	0.00	0.00	84,67,156	0.00	The amount rejected pertains to the amount distributed in accordance with the priority laid down under Section 53 of the Insolvency and Bankruptcy Code, 2016
	Total		1,59,37,59,373	1,37,62,97,029	-	1,59,37,59,373			1,59,37,59,373	100	-	-	21,74,62,344	-	

ANNEXURE A DETAILS OF SECURITY INTEREST

1. Piramal Capital & Housing Finance Limited

All that piece and parcel below mentioned - dry land situated at Thimmaraja Puram Village, Tuticorin Taluk Situated with Sub-Registrar District of Palayankottai and Registration district of Tuticorin:

Sr. No.	Village	Survey No.	Extent
			(In Acres)
1.	Thimmaraja	108/2	4.95
	Puram Village,		
	Tuticorin, Tamil		
	Nadu		
	TOTAL	1	4.95

2. SREI Equipment Finance Limited

All that piece and parcel below mentioned - dry land situated at Thalavaipuram Village, Sri Vaikundam Taluk Situated with Sub-Registrar District of Pudukottai and Registration district of Tuticorin:

Sr. No.	Village	Survey No.	Extent
			(In Acres)
1.	Thimmaraja Puram	19/5	2.34
	Village, Tuticorin, Tamil Nadu	33/1	1.20
		33/2	1.24
		37/7A	0.27
		37/7B	0.22
		56/3	0.32
		57/1	1.4
		66/1A	0.75
		66/1B	0.75
		38/3C	0.91

Sr. No.	Village	Survey No.	Extent (In Acres)
		39/3	2.70
		68/4	2.73
		71/2	1.44
		73/4C	1.42
		76/3	1.91
		79/1A	1.93
		79/2	2.49
		81/4	1.74
		101/3A	2.25
		101/3C	0.88
		106/2	2.79
		99/1	0.21
		107/3	0.37
		270/1	1.65
		144/1	3.04
		145/3	3.68
		171/2	4.35
		68/5	2.85
		81/1	3.21
		78/2	1.73
		174/2	1.68
•	TOTAL	·	54.45

Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.